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MCRC-39945-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 13th OF OCTOBER, 2025

MISC. CRIMINAL CASE No. 39945 of 2025

ROHIT MALVIYA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Manish Gehlot, Advocate for the applicant.

Shri Apoorv Joshi, Govt. Advocate for the respondent No.1/State.

Shri Krishnapal Rajput, Advocate for the respondent No.2[COMP].
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ORDER

After arguing for a while, learned counsel for the applicant seeks withdrawal of this first bail application filed under Section 483 of the BNSS, 2023/ 439 of Cr.P.C. for grant of regular bail.

Prayer accepted.

Present bail application is dismissed as withdrawn, accordingly.

(SANJEEV S KALGAONKAR)
JUDGE